

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.236
CP/13(AHM)2023

Proceedings under Section 272(5) of Co. Act, 2013

IN THE MATTER OF:

Jackson Real Estate Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. M.A. Gogia, Advocate
For the Income Tax : Ms. Bhumi Gandhi, Advocate for
: Ms, Maithili Mehta, Advocate

ORDER

(Hybrid Mode)

It is seen that, no report has been reflected in the DMS- portal filed by the RoC, nor anyone is present on behalf of the RoC.

In the interest of justice, the matter stands adjourned to 25.07.2024.

-sd-

**SAMEER KAKAR
MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**